

(a) whether excise duty on polyester and nylon yarn has recently been slashed Rs.30/- per kg;

(b) if so, whether the demand for yarn is far in excess of supply;

(c) if so, whether the yarn prices have already gone up by 6 to 7 per cent with unscrupulous spinners charging even premium; and

(d) if so, whether Union Government propose to set up high-powered national and district level representative committees to look into the supply position and price situation?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA): (a) The excise duty on polyester and nylon yarn has been reduced by Rs. 27.63 and Rs.26.24 per kg. respectively.

(b) No, Sir. The domestic supply can be supplemented by imports under OGL.

(c) and (d). Do not arise.

#### Trade Gap between India and E.E.C.

7021. SHRI H.B PATIL: Will the Minister of COMMERCE be pleased to state.

(a) whether the trade gap between India and the European Economic Community (EEC) countries is getting wider; and

(b) if so, the steps being taken up exports to EEC countries so as to reduce the

trade gap?

THE MINISTER OF FINANCE AND THE MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI): (a) Yes, Sir. Even though there was an impressive increase in Indian exports to European Economic community in 1986-87, the deficit in India's trade vis-a-vis the community widened.

(b) Efforts continue to be made to increase Indian exports to the EEC countries through various trade promotion measures for product and market development.

#### Export of Diamond and Gold Jewellery

7022. SHRI MOHANBHAI PATEL:  
SHRI AMARSINH RATHAWA:

Will the Minister of COMMERCE be pleased to state:

(a) the value of diamond and gold jewellery exported during 1986-87 and 1987-88;

(b) the names of such exporters and the value of the gold exported by each of them; and

(c) from where they are getting gold to prepare jewellery?

THE MINISTER OF FINANCE AND THE MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI): (a) Exports of diamonds and gold jewellery during the last years were as follows:

(Value Rs.crores)

	1986-87	1987-88
Diamond	1959.73	2440.23
Gold Jewellery	89.20	86.68

Source: GJEPC.

(b) Names of some of the exporters of gold jewellery and their exports during 1986-87 are shown below:

<i>Sl.No.</i>	<i>Name of the gold Jewellery exporters</i>	<i>Value of exports in 1986-87 (Rs.in lakhs)</i>
1.	M/s.Poplay Kewalram Chandshamdas, Jewellers Bombay.	1841-00
2.	M/s.Jewellers Narandas & Sons, Bombay	493-95
3.	M/s. Subodh Chandra & Co., Bombay.	482-89
4.	M/s. M/s P.M Dwarkadass, Bombay	453-34
5	M/s.Yusuf Fazlehussen Zaveri, Bombay	442-35

(Source. GJEPC)

(c) For the manufacture of jewellery of jewellery for export, gold can be either procured from the domestic market and then replenished against export by State Bank of India or imported under the provisions of different schemes detailed in the Import and Export Policy.

#### **Export Promotion by Small Manufacturers of Gold and Diamond, Jewellery**

7023. SHRI MOHANBHAI PATEL  
SHRI.AMARSINH RATHAWA

Will the Minister of COMMERCE be pleased to state:

(a) whether there is a great demand of hand-made jewellery in foreign countries;

(b) if so, the steps being taken to promote small manufactures of gold and diamond jewellery, and

(c) the target fixed for export of diamond and gold jewellery in 1988-89?

THE MINISTER OF FINANCE AND

MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI) (a) Jewellery, being a fashion-oriented consumer product, command a potential market, especially for hand-crafted pieces, in affluent countries

(b) The gems and jewellery export policies have been constantly modified for a pragmatic framework for the entrepreneurs to secure larger share of the world market including the facility of gold at international prices replenished against the quantity used in manufacture of jewellery that is exported

(c) Exports of gem and jewellery during 1988-89 are tentatively projected by the Gem and jewellery Export promotion Council at Rs 3200/- crores

#### **Steps to Curb Smuggling**

7024. SHRI MOHANBHAI PATEL: Will the Minister of FINANCE be pleased to state:-

(a) Whether Government have ascertained the extent of smuggling and the main items smuggled during the years 1985-86, 1986-87 and 1987-88;